

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/1380/2020**

This the 19th day of July 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Kunal Sharma

.....Applicant

(Advocate:- Mr. Gagan Basotra-Not Present)

**Versus**

1. Union Territory of Jammu and Kashmir & Another

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

This TA (TA No.61/1380/2020) arises out of WP (C) 2153/2019, wherein relief is claimed against University of Jammu. This Tribunal does not have jurisdiction in respect of the employees of University of Jammu. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Arun...*